

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00585/2017

DATED THIS THE 18th DAY OF JULY 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

M.Ganghadara Murthy,
S/o Mariyappa,
Aged about 46 years,
W/a LDC,
Office of the Director Accounts (Posts),
Karnataka Circle,
Bangalore-560 001.
Residing at No.17,
1st Main, 11th Cross,
Prashanth Nagar,
Bangalore-560 079.

....Applicant

(By Paanchajanya & Associates)

Vs.

1.Union of India,
Represented by Secretary,
Department of Posts,
India.

2.The Accounts Officers,
Office of the Director Accounts (Posts),
Karnataka Circle,
Bangalore-560 001.

...Respondents.

(By Shri Dilip Kumar... Addl. CGSC)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. The matter is in a very small compass. Apparently, the applicant is a habitual absentee and habitual late comer. But, when the show cause notice is issued, the notice must contain the elements of infraction in full and then let the applicant to give a reply to it. For this very simple reason, we quash the order and we permit the respondents to continue the proceedings, after giving a fresh show cause notice. It must give all instances of infractions in detail and ask him for his explanation and then continue from that.
2. OA is, therefore, disposed of by remitting the matter back to the respondents to do the needful. No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the applicant in OA.No.585/2017

Annexure A-1: Copy of Memorandum dated 25.7.2016.

Annexure A-2: Copy of reply dated 17.3.2017.

Annexure A-3: Copy of the communication dated 1.3.2017.

Annexure A-4: Copy of representation dated 17.3.2017.

Annexure A-5: Copy of the order dated 15.6.2017.

Annexure A-6: Copy of communication dated 6.8.2017.

Annexure A-7: Copies of the Pay Slips

Annexures referred to in the reply

Annexure R-1: Copy of Memorandum dated 6.8.2017.

Annexure A-2: Copy of leave rules

Annexure A-3: Copy of leave rules

Annexure A-4: Copy of leave rules .

Annexure A-5: Copy of compilation of DFP

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